

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

NOTIFICATION

No: 950

Dated: 18.02.2016

It is notified for the information of all concerned that the Written Competitive Examination of the candidates, who have applied for the posts of the District Judge in pursuance of High Court Notification No. 294 dated 23.07.2015, shall be held as per the schedule and at the place given below:

<u>Paper</u>	<u>Date</u>	<u>Time</u>	<u>Venue of the Examination</u>
Paper- I	12.03.2016	11.30 A.M.	High Court Complex, Janipur, Jammu.
Paper- II	13.03.2016	11.30 A.M.	-Do-

Each candidate will have to produce any one of the following documents as proof of his/her identity before entering the examination hall:

1. Photo ID Card issued by the Competent Authority, or
2. Driving License, or
3. PAN Card.

Each candidate will report at the venue of the examination half an hour before the stipulated time for the verification of his/her identity.

No candidates shall be permitted to carry the Mobile Phone, Laptop or any other electronic device in the examination hall.

The Roll Numbers of the candidates will be published in the daily newspapers in due course and will also be uploaded on the official website of the High Court of Jammu and Kashmir i.e. hcjmu-jk@nic.in.


(M. K. Hanjura)
Registrar General

Dated.-18.02.2016

No:- 37193-2/16/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr Justice _____
.....for information of their Lordships.
3. Registrar Judicial, High Court of J&K, Jammu,
.....for information and necessary action
4. All Principal Dist. & Sessions Judges, for displaying the same on the notice board of the Court.
5. Director Information, J&K, Jammu/Srinagar,
.....for :
 - a. publication in the newspapers having wide circulation in the entire State,
 - b. publicity through electronic media
6. Incharge NIC, High Court of J&K, for uploading the same on the High Court website.
7. Office file.


Registrar General

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(M. K. Hanjura)

Registrar General

No:- 37793-8/0/GS

Dated:-18.02.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Judicial, High Court of J&K, Jammu,
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4. All Principal Distt. & Sessions Judges, for displaying the same on the notice board of the Court.
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Registrar General